

HARYANA VIDHAN SABHA

3rd SESSION

BULLETIN NO. 6

Thursday, the 27th February, 2020

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Thursday, the 27th February, 2020 from 11.00 A.M. to 4.43 P.M.)

1. CONGRATULATIONS ON THE BIRTHDAY OF MINISTER OF STATE FOR SPORTS AND YOUTH AFFAIRS.

At the outset, the Speaker and several other Members of the House congratulated the Minister of State for sports and Youth Affairs Sardar Sandeep Singh on his birthday.

II. QUESTIONS

(a) Starred:

| Total No. on the order paper | Answered | Not put | Postponed | No. of Supplementaries |
|-------------------------------------|-----------------|----------------|------------------|-------------------------------|
| 20 | 11 | | - | 23 |

The remaining Starred questions were deemed to have been answered and replies thereto were laid on the Table of the House.

(b) Unstarred: - 12

III. WELCOME TO THE CHAIRMAN OF THE HAFED & FORMER MINISTER OF HARYANA AND TEACHERS & STUDENTS OF THE D.A.V. PUBLIC SCHOOL, LUKHI, DISTRICT KURUKSHEETRA.

During the Question Hour:-

- (i) the Parliamentary Affairs Minister, on behalf of the House, welcomed Shri Subhash Katyal, Chairman of HAFED & former Minister of Haryana, who was sitting in the VIPs' Gallery to witness the proceedings of the House.
- (ii) the Parliamentary Affairs Minister, on behalf of the House, welcomed the teachers and students of the D.A.V. Public School, Lukhi, District Kurukshetra, who were sitting in the Visitors' Gallery to witness the proceedings of the House.

IV. RAISING THE MATTER OF ZERO HOUR

Immediately after the Question Hour, when the Speaker announced the next item of the business fixed for today i.e. the Calling Attention Motions, the Leader of the Opposition Shri Bhupinder Singh Hooda, Smt. Kiran Choudhry and some other Members of the Indian National Congress party strongly objected it and wanted to raise several issues in the Zero Hour. They urged the Speaker that Zero Hour may not be suspended. The Speaker asked the Members that as two Calling Attention Motions have already been admitted for today, hence there will be no Zero Hour today due to paucity of time but the Members of the Indian National Congress Party did not satisfy with the announcement of the Speaker and continuously insisted their demand. There were heated exchanges between the Treasury and Opposition Benches over this issue. In spite of time and again having been asked by the Speaker to the Members to resume their seats, they did not do so and continuously interrupted the proceedings of the House. The Speaker again asked the Members of the Indian National Congress Party to initiate discussion on their Calling Attention Motion regarding increase in the minimum support price of sugarcane.

V. WALK OUT

All the Members of the Indian National Congress Party, present in the House, staged a walk out as a protest against the suspension of Zero Hour.

VI. CALLING ATTENTION NOTICE AND STATEMENT THEREON.

Regarding increase in the minimum support price of sugarcane.

The Speaker informed the House that he had received a Calling Attention Notice No. 16 given notice of by Shri Surender Panwar and 10 other M.L.As. (Shri Subhash Gangoli, Shri Mewa Singh, Shri Pardeep Chaudhary, Dr. Bishan Lal, Shri Varun Chaudhary, Smt. Shalley, Shri Shamsheer Singh Gogi, Shri Jagbir Singh Malik, Smt. Geeta Bhukkal and Shri Neeraj Sharma) regarding increase in the minimum support price of sugarcane and the same has been admitted. He further informed the House that he had received Calling Attention Notices Nos. 1 and 9 given notices of

by Shri Abhay Singh Chautala, M.L.A. on the similar subject which have been clubbed with Calling Attention Notice No. 16. He further informed the House that he had received an Adjournment Motion No. 2 given notice of by Dr. Raghuvir Singh Kadian and 6 other M.L.As. (Shri Dharam Singh Chhoker, Shri Aftab Ahmed, Rao Dan Singh, Smt. Geeta Bhukkal, Shri Rajinder Singh Joon and Shri Subhash Gangoli) on the similar subject, which has been converted into Calling Attention Notice No. 29 and clubbed with Calling Attention Notice No. 16.

The Speaker asked Shri Varun Chaudhary, M.L.A. to read out his notice being a signatory. The Speaker further informed the House that according to the Rule 73 (2) of the Rules of Procedure and Conduct of Business in Haryana Legislative Assembly, maximum five Members can ask their supplementaries on one Calling Attention Motion, hence, besides of first signatories of Calling Attention Notices Nos. 16, 29 and 1/9, two other Members can also ask their supplementaries on this Calling Attention Motion and the Minister concerned to make a statement thereafter.

As and when the Speaker called upon Shri Varun Chaudhary to read out his notice, Shri Abhay Singh Chautala, Member from the Indian National Lok Dal raised the matter that being a first Member, who has given Calling Attention Motion regarding increase in the minimum support price of the sugarcane, should be given a chance to read out this notice. He further stated that the sufficient time had also not been given to him yesterday to speak on the discussion on Governor's Address, whereas he was assured that sufficient time will be given to him at the time of discussion on the Governor's Address. The Speaker asked Shri Abhay Singh Chautala that party wise time has already been fixed and accordingly time had been given to him. But he did not satisfy and continuously argued with the Speaker over this issue. The Speaker asked him to take his seat and again called upon Shri Varun Chaudhary to read out his notice.

Shri Varun Chaudhary read out his notice.

When the Agriculture and Farmer's Welfare Minister was making a statement, several Members of the Indian National Congress Party strongly objected it and urged the Speaker that the concerned Minister is not making relevant statement. The Agriculture and Farmer's Welfare Minister stated that he is replying in detail. But the Members of the Indian National

Congress Party did not satisfy with the reply given by the concerned Minister and continuously interrupted the proceedings of the House. There were heated exchanges between the Members of the Treasury and Opposition Benches. In spite of time and again having been asked by the Speaker to the Members to resume their seats, they did not do so, rather than some Members of the Indian National Congress Party trooped into the well of the House and started to argue with the Speaker over this issue. They started raising slogans also. The Speaker again asked the Members to take their seats and after some time, they went to their seats.

The Chief Minister also spoke on this matter and made a statement.

VII. CHANGE IN THE BUSINESS OF THE HOUSE.

After the discussion on the Calling Attention Motion No. 16 regarding increase in the minimum support price of sugarcane, the Speaker with the sense of the House, announced that the discussion on Calling Attention Motion No. 21 regarding increasing intoxication among the youths of the State will be taken up on 4th March, 2020 instead of today as the Chief Minister has to give the reply on the Governor's Address today.

VIII. NOTICE OF CALLING ATTENTION MOTIONS.

When some Members from the Indian National Congress Party sought the fate of their Calling Attention Motions given notices of by them, the Speaker informed them that those were either disallowed or sent to the Government for comments. The Speaker further asked the Members that as and when the comments will receive from the Government, the same will be informed to the Members.

IX. RESUMPTION OF DISCUSSION ON THE GOVERNOR'S ADDRESS AND VOTING ON THE MOTION OF THANKS.

Discussion on the Governor's Address was resumed.

Shri Mahipal Dhanda, Shri Ram Karan, Shri Sudhir Kumar, Shri Laxman Singh Yadav and Shri Parmod Kumar Vij, Members from the Treasury Benches, spoke for 15, 04, 07, 09 and 06 minutes, respectively.

Shri Mamman Khan, Rao Chiranjeev and Shri Shamsheer Singh Gogi, Members from the Indian National Congress Party, spoke for 09, 06 and 10 minutes, respectively.

Shri Dharam Pal Gonder and Shri Sombir, Independent Members, spoke for 06 and 04 minutes, respectively.

The Chief Minister, by way of reply, spoke for 1 hour and 41 minutes.

Thereafter the motion-

“That an address be presented to the Governor in the following terms:-

‘That the Members of the Haryana Vidhan Sabha assembled in this Session are deeply grateful to the Governor for the Address which he has been pleased to deliver to the House on the 20th February, 2020 at 11.00 A.M.’”

was put and carried unanimously .

The Deputy Speaker occupied the Chair from 1.06 P.M. to 1.09 P.M, 2.02 P.M. to 2.56 P.M, 4.21 P.M. to 4.38 P.M. and Shri Aseem Goel, a Member from the Panel of Chairpersons occupied the chair from 1.49 P.M. to 2.02 P.M.

The Deputy Speaker/Speaker, with the sense of the House, extended the time of the Sitting of the House as under:-

- (i) At 2.30 P.M. for 1 Hour.
- (ii) At 3.30 P.M. for 1 Hour.
- (iii) At 4.30 P.M. for 30 minutes.

The Sabha then adjourned till 11.00 A.M. on Friday, the 28th February, 2020.

CHANDIGARH
the 27th February, 2020.

SECRETARY.